

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00621/2019

Dated Monday the 3rd day of June Two Thousand Nineteen

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)**

M.Ezhumalai,
S/o. P. Munian,
Technician (OT)(Retd),
No. 7, II Street, New Colony,
Nonankuppam, Puducherry 605007.

....Applicant

By Advocate M/s. TVJ Associates

Vs

1.The Govt. of Puducherry,
rep by its Secretary,
Health and Family Welfare,
Puducherry.

2.The Director,
Health and Family Welfare Services,
Puducherry 605013.

3.The Medical Superintendent,
Indira Gandhi Govt General Hospital & PGI,
Puducherry.

....Respondents

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

Heard. The applicant has filed this OA seeking the following reliefs :

"a. To direct the respondents to grant the applicant the pay scale of Rs. 5000-8000 as fixed for Technician (OT) in G.O.Ms. 11 dated 18.01.2005 and continued in G.O.Ms. 23 dated 04.05.2017 and thereafter and also as recommended by V Pay Commission in para 52.78 with all attendant benefits, including difference in pay.

b. Consequently direct the respondents to refix the pension upon grant of pay scale referred to in prayer (a) above.

c. And pass such other order as this Hon'ble Tribunal may deem fit in the circumstances of the case including costs and thus render justice."

2. It is submitted that the applicant has filed a representation dt. 28.03.2018 before the authority for consideration of his claim but it was not disposed of by the authority till date. He will be satisfied if his representation is disposed of by a speaking order in accordance with rules.

3. In view of the limited submission made, the OA is disposed of directing the respondents to consider the representation of the applicant dt. 28.03.2018 (Annexure A8) in the light of relevant rules and regulations and pass a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.

4. OA is disposed of at the admission stage.

(T.Jacob)
Member(A)

(P. Madhavan)
Member(J)

03.06.2019

SKSI